

- Rice (Madhya Pradesh) Second Price Control Order, 1958
- (xiv) G S R No 113, dated the 24th January, 1959, making certain further amendments to the Rice (Madhya Pradesh) Second Price Control Order, 1958
- (xv) G S R No 114, dated the 24th January, 1959, containing the Rice and Paddy (Andhra Pradesh) Price Control Order 1959
- (xvi) G S R No 134, dated the 28th January, 1959, containing the Rice and Paddy (Madras) Price Control Order, 1959
- (xvii) G S R No 135, dated the 2nd February, 1959, containing the Punjab Roller Mills (Regulation of Use of Wheat) Order, 1959
- (xviii) G S R No 167, dated the 4th February, 1959, containing the Rice and Paddy (Mysore) Price Control Order, 1959
- (xix) G S R No 168, dated the 4th February, 1959, making certain amendment to the Rice and Paddy (Andhra Pradesh) Price Control Order, 1959
- (xx) G S R No 171, dated the 7th February, 1959, making certain further amendments to the Interzonal Wheat Movement Control Order, 1957 [Placed in Library See No LT-1206/59]
- stocks served on certain traders in Krishna District (Andhra Pradesh)
- (ii) Three statements showing 379 Orders to get declaration of stocks served on certain traders in East Godavari District (Andhra Pradesh)
- (iii) Three statements showing 536 Orders to get declaration of stocks served on certain traders in West Godavari District (Andhra Pradesh)
- (iv) One statement showing 30 Orders to get declaration of stocks served on certain traders in Guntur District (Andhra Pradesh)
- (v) Four statements showing 258 Requisition orders for Rice served on certain traders in Krishna District (Andhra Pradesh)
- (vi) Ten statements showing 394 Requisition orders for Rice served on certain traders in West Godavari District (Andhra Pradesh) [Placed in Library See No LT-1286/59]

12-04 hrs.

PETITION RE INDIAN ELECTRICITY (AMENDMENT) BILL.

Secretary: Sir, under Rule 167 of the Rules of Procedure and Conduct of Business in Lok Sabha, I have to report that a petition as per statement laid on the Table has been received relating to the Indian Electricity (Amendment) Bill 1958, as reported by the Joint Committee

STATEMENT

Petition relating to the Indian Electricity (Amendment) Bill, 1958, as reported by the Joint Committee

ORDERS ISSUED UNDER ESSENTIAL COMMODITIES ACT

Shri A. M. Thomas: I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following papers

- (i) Three statements showing 428 Orders to get declaration of

Petition No	No of signatories	District or town	State
22	1	Chittoor District	Andhra Pradesh